

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV
SPECIAL BENCH

35.

CP/65(MB)2023

CORAM:

MS. MADHU SINHA
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 29.08.2023

NAME OF THE PARTIES:

Arrel Herald Furtado

Vs

Registrar Of Companies Mumbai

SECTION: 441 OF THE COMPANIES ACT, 2013

ORDER

1. Adv. Keta Chheda, on behalf of Petitioner present. Mr. Shivaraj, Ld. Counsel for the RoC Mumbai present.
2. Heard the counsel and perused the records. **Reserved for orders.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)